COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 42 OF 2017

Dated: 1st May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M. P. Power Management Co. Ltd. ... Appellant(s)

Vs.

M/s Jaiprakash Power Ventures Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Ravin Dubey

Mr. Purushaindra Kumar

Mr. Nitin Gaur

Counsel for the Respondent(s) : Mr. Venkatesh

Mr. Pratyush Singh for R-1

Ms. Mandakini Ghosh Ms. Ritika Singhal for R-5

Mr. Alok Shukla (Rep.)

<u>ORDER</u>

Written submission filed by Respondent No.5 is taken on record.

List the matter on <u>10.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt